

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,**

WEST ZONAL BENCH : MUMBAI  
3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,  
MASJID BUNDER (E), MUMBAI - 400 009.

**CAUSE LIST**

**CUSTOMS DIVISION BENCH**  
**COURT NO. : 1 ROOM NO. : 504**

**DATED : 07/12/2017**

DAY : Thursday

**CORAM:**

HON'BLE JUDICIAL MEMBER, DR. D. N. PANDA

HON'BLE TECHNICAL MEMBER, MR. C. J. MATHEWS

<b>SNo.</b>	<b>CASE No.</b>	<b>APPELLANT/RESPONDENT</b>	<b>REPRESENTATIVES</b>	<b>REMARKS</b>
<b>MISC (OTHERS) MATTERS</b>				
1	C/MISC/92647/2017	ANJENY LOYS P LTD -Vs- CC (NHAVA SHEVA-I ) MUMBAI	IP/DR	
	C/86855/2016			
2	C/MISC/92331/2017	INTEKHAB IMPEX P LTD -Vs- CC (NHAVA SHEVA-V ) MUMBAI	Advani, Sachwani & Heera /DR	
	C/COD/92351/2017			
	C/MISC/92624/2017			
	C/85774/2017			
3	C/MISC/92332/2017	ANSARI EKRAMWARSI -Vs- CC (NHAVA SHEVA-V ) MUMBAI	Advani, Sachwani & Heera /DR	
	C/COD/92352/2017			
	C/MISC/92623/2017			
	C/85775/2017			
<b>REGULAR MATTERS</b>				
4	C/1007/2007	Himachal Futuristic Communication Ltd -Vs- CCE GOA	IP/DR	*
5	C/1008/2007	. Rajesh Tatia -Vs- CCE GOA	IP/DR	*
6	C/465/2008	. Vodafone Essar Ltd. -Vs- CC (ACC & IMPORT) MUMBAI	V. Sridharan, /DR	*
7	C/949/2008	CC (GENERAL) MUMBAI -Vs- Radhey Shyam Ratanlal	DR/IP	*
8	C/1169/2008	Radhey Shyam Ratanlal -Vs- CC (GENERAL) MUMBAI	IP/DR	*

\* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**Manas Kumar Sinha,**  
**Assistant Registrar,**  
**CUSTOMS DIVISION BENCH,**  
**CESTAT - Mumbai**